

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:4200
ANSWERED ON:07.08.2014
FIXING OF PORT TARIFFS
Owaisi Shri Asaduddin

Will the Minister of SHIPPING be pleased to state:

- (a) the role of Tariff Authority of major ports in fixing tariff under new guidelines;
- (b) whether the Government has formulated guidelines for ports with regard to fixing of tariff by respective ports on the basis of market conditions; and
- (c) if so, the details thereof along with the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI KRISHANPAL GURJAR)

- (a): Under the new Tariff Guidelines of July 2013, Tariff Authority for Major Ports (TAMP) notifies tariff for Major Ports owned terminals and PPP projects, which have come up after the issue of this Guidelines.
- (b)to(c): The new Tariff Guidelines of July 2013, is in line with the market conditions and imparts flexibility to the Major Ports owned terminals and PPP projects in fixing their tariff subject to a ceiling rate.